

ITEM NO.801

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL ETC.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Criminal Appeal Nos.1459-1460/2021
(IA No.156389/2023 - FOR BAIL)

Criminal Appeal No.785/2022
(IA No.156051/2023 - FOR BAIL)

Date : 20-11-2023 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR

Ms. Swati Setia, AOR (Mentioned by)

For Respondent(s)

Mr. Shaurya Sahay, AOR

UPON being mentioned the Court made the following
O R D E R

List the applications for bail on 24th November,
2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER